GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO- 1741 TO BE ANSWERED ON- 21/12/2022

NETWORK CONNECTIVITY ENHANCEMENT AT KOLLI HILLS, NAMAKKAL, TAMIL NADU

1741 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry has received any proposal from the State of Tamil Nadu to enhance the network connectivity to provide high class education and telemedicine facilities at Kolli hills, Namakkal district, Tamil Nadu under provision of Article 275(1);
- (b) if so, the status of the said proposal; and
- (c) by when the project will be sanctioned/approved?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (c): Under the scheme of Grants under Article 275 (1) of the Constitution of India, funds are provided to the State Governments based upon proposals received from the State Government duly recommended by Executive Committee of the state and after appraisal and approval thereof by a Project Appraisal Committee (PAC) constituted in this Ministry for the purpose.

Receipt of proposals/Projects from States including Tamil Nadu is a continuous process. This Ministry has received the Annual Proposal of Tamil Nadu for Grants under Article 275 (1)including the proposal to enhance the network connectivity at Kolli hills for the year 2022-23. However, consideration of such projects for approval followed by release of funds to the States are subject to submission of utilization certificate (UC) & physical progress report (PPR) by the States as per provisions of General Financial Rules (GFRs) and other relevant financial instructions. The amount of UC pending for the State of Tamil Nadu under the scheme of Grants under Article 275(1) of the Constitution as on date is Rs. 1215.82 lakh. Hence, the matter is continuously being pursued with the State Government to submit the pending UC and PPR to this Ministry. State Government is also advised to explore STC/TSP funds as per the need.
